NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 284/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES:

Empire Mall Pvt. Ltd.

V/s.

Ahan Apparels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER TCP 284/I&BC/NCLT/MB/MAH/2017

- The Learned Counsel of the Petitioner undertakes to propose the name of the IRP on the next date of hearing.
- 2. From the side of the Respondent seeking instructions from the Debtor. Time is granted.
- Matter is adjourned to 25.09.2017.

Sd/-

BHASKARÁ PANTULA MOHAN

Member (Judicial)

22.08.2017

M.K. SHRAWAT Member (Judicial)

Sd/-

ug